IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-III

CP-58/ND/08

In the matter of

Boortmalt N.V. M/s. Agya Boortmalt Ltd.

..PETITIONER

SECTION:

Under Section 397/398

Order delivered on 31.1.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. Jisnu Chaudhury, Advocate

Mr. Anil Agarwalla, Advocate

Ms. Neha Sharma, Advocate

For the Respondent/Corporate Debtor Mr. Krishnendu Datta, Advocate

Mr. Abhishek Kumar, Advocate Ms. Arushi Gupta, Advocate

For the Intervener

ORDER

At the request of the Learned Counsels for the parties, the matter is adjourned to 20.2.2018.

> (R. VARADHARAJAN) **MEMBER (JUDICIAL)**

-S-d-11

Surjit 31.1.2018